

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The Real Estate (Regulation and Development) Bill, 2012 is with Ministry of Law and Justice for vetting and after getting the same, the Ministry of Housing and Urban Poverty Alleviation will move the Bill to Cabinet.

(b) The said Bill does not make it compulsory for developers to provide some portion of project townships for the lower income groups. However the Ministry of Housing and Urban Poverty Alleviation has suggested amendments to the State Acts for earmarking of minimum of 20% of developed land or 20% of Floor Space Index (FSI) in all land development/housing projects (both by Public and Private Agencies) to be reserved for Economically Weaker Section (EWS) and Lower Income Group (LIG) category.

(c) The Real Estate (Regulation and Development) Bill mandates the developers to disclose the project details like approved layout plan, timeline, cost, sale agreement to the regulator before selling the property.

(d) and (e) Draft Bill has been prepared in consultation with all concerned stakeholders like Central Government Ministries, State Governments/Union Territory Administrations, Consumers' Welfare Associations, Real Estate Developers' Associations and General Public. The views received after wide ranging consultations have been taken on board before finalizing the draft. Stringent penal actions for violation of provisions of the Bill have been made in the draft Bill.

Since this Ministry has been following the procedures for introduction of the Bill in right earnestness, no time frame can be assigned at this juncture.

#### **Status of street vendors**

2729. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the status of street vendors in the country inter-alia indicating the status of rules/guidelines that provide protection of their livelihood;

(b) the current legal provisions to protect their livelihood;

(c) how far the National Policy for Urban Street Vendors protects their interests;

(d) whether a demand has been made by the vendors community for extending their jurisdiction to railway properties; and

(e) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) The Government of India had circulated a comprehensively revised National Policy on Urban Street Vendors 2009. This Policy aims at promoting a congenial environment to the urban street vendors to carry out their activities smoothly and also provides a mechanism of regulation of such activities in consonance with public interest. This Policy underscores the need for a legislative framework to enable street vendors to pursue an honest living without harassment from any quarter. Now, the Ministry is in the process of enacting a Central legislation for protecting the livelihood rights of the urban street vendors.

(d) and (e) In the National Consultation on Central Law on Street Vending held on 23rd December, 2011 at New Delhi, certain representatives of vendors suggested for inclusion of vendors on railway properties also in the proposed Central legislation.

#### **Assessment of required number of houses**

†2730. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the extent of increase in urban population in the country during the past two decades;

(b) whether any assessment has been made regarding the required number of houses in accordance with the increase in the population;

(c) if so, the details thereof;

(d) whether Government proposes to initiate any scheme for providing housing or fulfil other demands of new city areas in order to minimise the pressure of migration; and

(e) if so, the details thereof and by when the said scheme is likely to be implemented?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) As per the Census of India, urban population registered a growth rate of 31.5% in the decade 1991-2001 while it stood at 31.8% in the next decade 2001-2011. In absolute terms, the increase in population during the past two decades has been 68.55 million and 90.99 million.

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†Original notice of the question was received in Hindi.